

Nature of case-B.A

Filing no.-8191/2020

Sunil Agrawal And Anr.Vs. The State of Jharkhand.

Advocate Name- Navneet Sahay

**DEFECTS:-**

5(e) Original vak from Jail may be filed.

9(i) Duly certified type copy of page no. 14 to

20,33,34,37,39,47,48,49,50,54,55,58,61,64,65,66,67,68,69,70,71,72,7

3,74,76,79,80 may be filed.

9(ii) Name of both the petitioners, at page 1 and vak differs from

Impugned Order.

9(iii) P.O name of the petitioner is missing at vak.